

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 33
TO BE ANSWERED ON THE 20th July 2026

SAF BLENDING TARGETS IN THE COUNTRY

33. SHRI S NIRANJAN REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has taken note that several countries, including the EU, UK, Japan and the US, have set significantly higher Sustainable Aviation Fuel (SAF) blending targets ranging from 10 per cent to 34 per cent, while India's SAF blending target remains comparatively low at 1-5 per cent, according to World Economic Forum's 2026 Report;

(b) whether this gap could affect India's aviation decarbonisation goals, energy transition efforts and global competitiveness in the aviation sector; and

(c) the steps being taken by Government to scale up domestic SAF production, infrastructure and blending targets?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): International Civil Aviation Organization (ICAO) has adopted a market based measure i.e. Carbon Offsetting Reduction Scheme for International Aviation (CORSIA) to reduce carbon emissions from international aviation. India, being a Member State of the ICAO, is under obligation to comply with the mandatory phase of CORSIA from 2027. Under the CORSIA scheme airlines are required to offset their emissions, above a set baseline. Airlines can either use Low Carbon Aviation Fuels including Sustainable Aviation Fuels (SAF) or offset their emissions by purchasing carbon credits from ICAO approved Emission Unit Programs.

To promote the production and use of SAF in India, the Government has approved indicative blending targets of 1% by 2027, 2% by 2028, and 5% by 2030 for SAF in conventional Aviation Turbine Fuel for international operations.
